

Subject: Draft Food Safety and Standards Authority of India (Procedure for Transaction of Business of the Central Advisory Committee) Amendment Regulation, 2015 [Amendment in the Food Safety and Standards Authority of India (Procedure for Transaction of Business of the Central Advisory Committee) Regulation, 2010, Regulation 14].

FORMAT FOR SENDING THE COMMENTS/ SUGGESTIONS

Sr. no.	Name and address of the organisation/person, contact number and e-mail.	Relevant section in the draft notification on which comments are being provided	Comments/ suggestions	Rationale	Remarks

Date:

Place:

Name and Signature